

sistants have been taken amongst whom 12 are freshers in this job; and

(c) if some the criteria for such selection?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) The interviews were held from the 4th December to 6th December, 1984 for selecting candidates for appointment to the posts of Production Assistants in Doordarshan Kendra, Delhi only.

(b) Of the empanelled 34 candidates, whereas 9 have since been appointed as Production Assistants on regular basis. 5 others have been engaged in the same capacity on monthly contract basis pending complementarities. Besides, an offer of appointment has been made to another candidate.

Of these 15 persons eight have had experience of working on casual or regular staff artists basis in different capacities in Doordarshan and the remaining seven candidates possess qualifications/related knowledge of similar jobs outside.

(c) The selections were made by the duly constituted Selection Committee after evaluating the relative suitability of the eligible candidates called for the interview.

#### **Casual: Production Assistants**

2901. SHRI N. E. BALARAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that a number of casual production assistants in Delhi Doordarshan and Upgrah Doordarshan have been working for years together;

(b) if so, the number of those who have been working as casual for more than four years;

(c) the steps being taken to absorb them on regular basis;

(d) whether it is a fact that Government have received representation about six months back in this regard; and

(e) if so, the steps taken to redress their grievances?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL):

(a) and (b) There are in all ten persons who have been engaged from time to time over a period of 4 years or more as Production Assistant on casual assignment basis in Doordarshan Kendra and Upgraha Doordarshan Kendra, Delhi.

(c) to (e) The representations for regular appointment of such persons have been received from time to time. However, these persons do not qualify for regular appointment in terms of the criteria prescribed for the purpose.

#### **Subsidising wheat for exports .**

2902. SHRI CHATURANAN MISHRA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Government propose to subsidise wheat for export to reduce the increasing stocks; and

(b) if so, what are the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI RAO BIRENDRA SINGH): (a) There is no proposal under consideration for subsidizing wheat exports.

(b) Does not arise.